

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

Ref: Docket No. 53/GT/2013

Date: 05.6.2013

To,  
The Chief Engineer (Commercial),  
NHPC Office Complex  
Sector-33, Faridabad  
Haryana-121003

Sir,

Subject: **Docket No. 53/GT/2013: Petition for revision of tariff of Baira Siul hydro power Station of NHPC for the tariff period 2009-14.**

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With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **19.6.2013**:

- (a) Whereas the Statement indicating expenditure on account of un-discharged liabilities & liabilities discharged for Additional Capitalization for the years 2009-10, 2010-11 and 2011-12 has been submitted. Hence, the asset wise details of liabilities discharged during the years 2009-10, 2010-11 and 2011-12 as per balance sheet and duly certified by the Auditor has to be submitted.

2. Further action in this matter will be taken on receipt of the above information /clarification.

Yours faithfully,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law